

CONSTRUCTION OF BUILDING BY NEWSPAPERS IN DELHI

*536. SHRI KANWAR LAL GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that some of the daily Newspapers have constructed or are constructing big buildings on Bahadur Shah Zafar Marg, New Delhi, after taking loans from the banks or from Government; and

(b) if so, the names of such Newspapers, the amount of loan and the name of the gaurantor or the details of security against which loans have been taken ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). No loans have been given by Government for the construction of buildings by newspapers in Delhi. According to the practices and usages customary among bankers, the banks do not divulge information relating to the affairs of their constituents. However, the names of the newspapers who have been allotted land on Bahadur Shah Zafar Marg are as under :—

Indian Express
Times of India
Patriot
Pratap
National Herald
Milap
Tej

HALDIA-BARAUNI PIPE LINE

*538. SHRI S. C. SAMANTA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the replies given to Starred Question Nos. 211 and 212 on the 1st June, 1967 and state :

(a) whether all the cases regarding Haldia-Barauni Pipeline pending in Calcutta High Court have been disposed of; and

(b) if so, the amount of compensation paid to the owners of collieries in the Raniganj coal-field area ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) Yes, Sir.

(b) No compensation has been paid so far. A copy of the judgment has not yet

been made available by the Calcutta High Court.

PENDING INCOME-TAX CASES

*539. SHRI SARJOO PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that at the end of the assessment year 1965/66, the number of income-tax cases pending was about 21.7 lakhs; and

(b) the action, if any, taken by Government on the recommendation of the Tyagi Committee on Direct Taxes on small income cases ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The No. of assessments pending for disposal on 31-3-1966 was 21, 69, 529.

(b) The recommendation of the Tyagi Committee on Direct Taxes was accepted by the Government and instructions were issued for disposal of small income cases in October, 1960.

STRIKE BY EMPLOYEES OF POST GRADUATE INSTITUTE, OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH

*540. SHRI SHRI CHAND GOEL : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Class III and class IV employees of the Post Graduate Institute of Medical Education and Research, Chandigarh have gone on a general strike;

(b) whether it is also a fact that all the 750 beds of the Institute have been left unattended; and

(c) if so, the steps taken by Government or proposed to be taken to meet the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). Yes, Sir. The Class III and Class IV employees of the Post Graduate Institute of Medical Education and Research, Chandigarh, went on one day's strike on the 16th November, 1967. They did not attend to the Hospital beds on that day.